

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:1545

ANSWERED ON:02.12.2005

POWER SHORTAGE

Chinta Mohan Dr. ;Mandal Shri Sanat Kumar;Munshiram Shri ;Reddy Shri Karunakara G.;Singh Shri Rajiv Ranjan (Lalan);Yerrannaidu Shri Kinjarapu

Will the Minister of POWER be pleased to state:

- (a) whether farmers from certain States are carrying out agitation due to short supply of power;
- (b) if so, the details thereof;
- (c) whether the Government has issued guidelines to private producers to complete their ongoing power projects within the stipulated time;
- (d) if so, the details thereof;
- (e) the quantum of power in M.W. likely to be added after the completion of such ongoing private sector power projects; and
- (f) the extent it will bridge the gap between demand and supply of power in the country?

Answer

THE MINISTER OF POWER (SHRI P.M. SAYEED)

(a) & (b) : Ministry of Power has no information about the agitation by farmers in any state due to short supply of power.

(c) & (d) : All statutory clearances like the environmental clearance, fuel linkage and power purchase agreements stipulate a time frame so as to ensure that the project is commissioned within its stipulated time. Once construction commences, officers from CEA periodically visit the project site to monitor construction progress and offer technical solutions, if required.

(e) & (f) : The private sector power projects aggregating to 4899 MW are expected to be commissioned during 10th plan period comprising of 4199 MW Thermal and 700 MW Hydro projects. Out of this, 698 MW capacity (398 MW thermal & 300 MW Hydro) has already been commissioned up to end of 2004-05. The contribution of private sector to reduce the peak shortages and energy shortages based on demand as per 16th Electric Power Survey would be to the tune of 2 to 3% at the end of 10th plan.